

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

O.A./260/292/2014

HARISH CHANDRA DAS & OTHERS

M.A./260/66/2019

-V/S-

**WITH**

DEFENCE

O.A./260/928/2013

M.A./260/21/2017

M.A./136/2016

C.P./7/2015

C.P./8/2017

C.P./12/2015

C.P./42/2016

C.P./66/2015

M.A./260/65/2019

M.A./136/2016

C.P./7/2015

C.P./8/2017

C.P./12/2015

C.P./42/2016

C.P./66/2015

ITEM NO:35

FOR APPLICANTS(S) Adv. : Mr. B. P. Satpathy

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>This OA was heard on 30.1.2019 along with MA No. 66/2019. In the MA the applicants have sought to delete the name of the applicant No.1 (Harish Chandra Das) from the list of applicants. MA has been allowed by this Tribunal on 30.1.2019 while reserving the order in OA.</p> <p>While dictating the order, it was seen that the applicants' counsel has not incorporated the deletion approved in MA No. 66/2019 in the OA.</p>

Hence list it on 13.2.2019 under the heading 'Being Spoken to'.

Free copy of this order be handed over to the learned counsels for the applicants and the respondents.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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